

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

IA 1217/2024 In C.P. (IB)/1137(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/S JYOTI**
STRUCTURES LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1217/2024 –

1. Mr. Anuj Tiwari, Advocate a/w Ms. Ashwini Gavde, Advocate i/b ASR & Associates appeared for the Applicant.
2. Learned Senior counsel informs that this application is filed under Section 74 of the Code. Respondents are directed to file reply within 2 weeks and serve advance copy to the Applicant at least two days before the next date of hearing.
3. List this IA on **19.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna